



**Central Administrative Tribunal
Jammu Bench, Jammu**

**TA No.6744/2020
SWP No. 933/2008**

This the 7th day of September, 2021

Through Video Conferencing

Hon'ble Ms. Manjula Das, Chairman

1. Mohan Lal,
S/o: Dhani Ram,
R/o: Village Thathar
Teh. And Distt. Jammu,
Age – 39 years.

2. Sanjeev Kumar,
S/o: Dharm Singh,
R/o: H. No. 159 Kanak Mandi,
Teh. And Distt. Jammu,
Age – 39 years.

...Applicants

(By Advocate: P.N. Bhat)

Versus

1. State of J&K through Secretary CAPD Jammu.
2. Controller Weights and Measures, Jammu.
3. Deputy Controller Weights and Measures Jammu
Providence.
4. Zahida Noor, Class – IV,
Deputy Controller Legal Matrology Kashmir.
5. Parvaiz Ahmed, Class – IV,



Deputy Controller Legal Matrology Kashmir.

6. Shabir Ahmed Dar, Class – IV,
Deputy Controller Legal Matrology Kashmir.
...Respondents
(By Advocate: Shri Sudesh Mangotra)

ORDER (ORAL)

Hon'ble Ms. Manjula Das, Chairman

Learned counsel for the parties submit that the TA has become infructuous. Accordingly, the same is dismissed as having become infructuous.

There shall be no order as to costs.

**(Manjula Das)
Chairman**

September 7, 2021

Sunil/rk/dd